

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VI-02/2012/ _____ /STT

From: Sri A.Chakravarty,
Registrar (Judicial),
Gauhati High Court, Guwahati

To

1. The District & Sessions Judge / Chief Judl. Magistrate, Kamrup/ Morigaon/ Nagaon/ Golaghat/ Jorhat/ Sivasagar/ Dibrugarh/ Tinsukia/Dhemaji/ Lakhimpur, N.Lakhimpur/ Sonitpur, Tezpur/ Udaiguri/ Darrang, Mangaldoi/Nalbari/ Barpeta/ Bongaigaon/ Kokrajhar/ Dhubri/ Goalpara/ Cachar, Silchar / Karimganj/ Hailakandi.
2. The Member, MACT I / II /III, Kamrup, Guwahati
3. The Member, MACT, Nagaon / Nalbari / Barpeta / Dhubri / Silchar.
4. The Special Judge Assam, Guwahati
5. The Special Judge, C.B.I., Assam, Guwahati
6. The Special Judge, Addl. CBI Court I / II, Chandmari, Ghy
7. The Judge, Designated Court, Guwahati
8. The Principal Judge, Family Court, Guwahati No.1 & 2/Silchar
9. Presiding Officer, Labour Court, Guwahati / Dibrugarh
10. Presiding Officer, Industrial Tribunal, Guwahati / Silchar

Dated Guwahati the 20th August, 2013

Sub: Postponement of the Monitoring Meeting regarding Implementation of Revised Action Plan.

Ref: This Registry's letter No. 02/2012/ 373-82 /STT dtd. 29.07.2013

Sir / Madam,

With reference to the above, I am directed to inform you that the **Monitoring Meeting** scheduled to be held on **24.08.2013 (Saturday)**, for implementation of the Revised Action Plan to achieve zero Pendency of 5 years old and other cases in the Sub-ordinate Courts has been further postponed and re-scheduled to be held on the **8th September (Sunday), 2013**.

You are, therefore, requested to reach the High Court premises positively at 9.30. A.M.on that day to attend the aforesaid Meeting with the required information on all related matters mentioned in the Hon'ble High Court's Order under reference.

Yours faithfully,

Sd/-

REGISTRAR (JUDICIAL)

Memo No.HC.VI-02/2012/ 457-461 /STT, dated 20.08.2013

Copy to :

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
3. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the matter in the High Court official website.
5. The Pvt. Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

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20/8/13